

**YEARWISE INDEX OF MAIN NOTIFICATIONS IN FORCE AS ON 02.02.2018 (CENTRAL EXCISE)**  
**APPENDIX 'A'**

<b>Notification No./Date</b>	<b>Chapter No. or G.E. No. or Appendix No.</b>	<b>Page No.</b>	<b>Notification No./Date</b>	<b>Chapter No. or G.E. No. or Appendix No.</b>	<b>Page No.</b>
(1)	(2)	(3)	(1)	(2)	(3)
	<b>1971</b>			<b>1997</b>	
167/11.12.1971	G.E. 35	1170	10/1.3.1997	G.E. 36	1170
	<b>1979</b>			<b>1998</b>	
263/22.12.1979	G.E. 7	883	23/1.8.1998	Ch. 48	355
	<b>1984</b>		24/5.8.1998	Ch. 86	701
82/31.3.1984	G.E. 46	1175		<b>1999</b>	
	<b>1986</b>		13/28.2.1999	G.E. 37	1170
214/25.3.1986	G.E. 21	1161	15/26.3.1999	Ch. 25	133
221/2.4.1986	G.E. 44	1174	32/8.7.1999	G.E. 8	884
	<b>1987</b>		33/8.7.1999	G.E. 9	923
198/28.8.1987	G.E. 38	1173	34/21.7.1999	Ch. 48	355
	<b>1988</b>			<b>2001</b>	
88/1.3.1988	G.E. 39	1173	26/11.5.2001	Ch. 24	124
	<b>1989</b>		27/11.5.2001	Ch. 21	107
47/19.5.1989	G.E.5	881	39/31.7.2001	G.E. 20	1154
	<b>1992</b>		20/30.4.2001 (N.T.)	Ch. 61	456
70/17.6.1992	G.E. 24	1165		<b>2002</b>	
83/16.9.1992	G.E. 25	1166	28/13.5.2002	Ch. 27	149
	<b>1993</b>		29/13.5.2002	G.E. 11	950
74/28.2.1993	G.E. 34	1169	52/17.10.2002	Ch. 24	124
	<b>1994</b>		56/14.11.2002	G.E. 15	945
83/11.4.1994	G.E. 22	1163	57/14.11.2002	G.E. 14	939
84/11.4.1994	G.E. 23	1164		<b>2003</b>	
130/21.9.1994	G.E. 33	1169	8/1.3.2003	G.E. 1	851
138/10.11.1994	G.E. 6	882	22/31.3.2003	G.E. 2	859
	<b>1995</b>		23/31.3.2003	G.E. 3	876
62/16.3.1995	G.E. 32	1169	24/31.3.2003	G.E. 4	881
63/16.3.1995	G.E. 31	1169	41/14.5.2003	Ch. 27	149
64/16.3.1995	G.E. 30	1168	46/17.5.2003	Ch. 54	414
65/16.3.1995	G.E. 28	1167	49/10.6.2003	G.E.19	1149
67/16.3.1995	G.E. 26	1166	50/10.6.2003	G.E. 18	1006
89/18.5.1995	G.E. 47	1175	53/17.6.2003	Ch. 87	705
108/28.8.1995	G.E. 45	1174	56/25.6.2003	G.E.17	999
	<b>1996</b>		71/9.9.2003	G.E. 16	976
9/23.7.1996	G.E. 49	1186		<b>2004</b>	
10/23.7.1996	G.E. 27	1167	3/8.1.2004	G.E. 41	1174
			8/21.1.2004	G.E. 10	930
			30/9.7.2004	G.E. 51	1189
			31/9.7.2004	G.E. 48	1176
			37/4.8.2004	Ch.27	149

## II

(1)	(2)	(3)	(1)	(2)	(3)
38/4.8.2004	Ch.27	149	13/1.3.2011	Ch.61	456
57/31.12.2004	Ch.48	355	16/1.3.2011	Ch.84	615
	<b>2005</b>		17/1.3.2011	G.E.40	1174
1/24.2.2005	After T.A.	6	18/1.3.2011	Ch.33	256
2/24.2.2005	After T.A.	7	27/31.3.2011	G.E.66	1214
5/24.2.2005 (NT)	After T.A.	7	31/24.3.2011	Ch.61	456
6/1.3.2005	Appendix VI	848		<b>2012</b>	
20/13.5.2005	G.E. 54	1190	7/17.3.2012	G.E.52	1189
21/13.5.2005	G.E. 55	1190	9/17.3.2012 (NT)	Ch.71	512
23/13.5.2005	G.E. 29	1167	12/17.3.2012	G.E.50	1186
32/17.8.2005	G.E. 62	1210	30/9.7.2012	G.E.48A	1176
33/8.10.2005	G.E. 42	1174	31/9.7.2012	G.E.48B	1179
	<b>2006</b>		32/9.7.2012	G.E.48C	1181
3/1.3.2006 (NT)	Ch.21	107	33/9.7.2012	G.E.48D	1183
3/1.3.2006	G.E.56	1191		<b>2013</b>	
4/1.3.2006	G.E. 57	1191	2/18.2.2013	Ch.5	41
5/1.3.2006	G.E. 58	1191	3/18.2.2013	Ch.5	41
6/1.3.2006	G.E. 59	1192	7/1.3.2013	G.E.19A	1153
9/1.3.2006	Second Schedule	763	14/18.4.2013	Ch.5	41
11/1.3.2006	Appendix-I	780	19/23.5.2013	G.E.67	1214
15/19.6.2006 (N.T.)	Ch. 21	107	22/29.7.2013	Ch.30	223
25/20.11.2006 (N.T.)	Ch. 27	149	30/29.11.2013	G.E.68	1215
34/14.6.2006	G.E. 63	1211		<b>2014</b>	
	<b>2007</b>		13/11.7.2014	G.E.69	1215
17/1.3.2007	Ch. 72	521	23/21.11.2014	G.E. 70	1216
20/25.4.2007	G.E. 13	930	25/11.12.2014	G.E. 71	1217
32/30.7.2007	Ch. 84	615		<b>2015</b>	
	<b>2008</b>		10/1.3.2015	Ch. 27	149
14/1.3.2008 (N.T.)	Appendix V	835	11/11.3.2015	Ch. 27	149
42/1.7.2008	Ch. 21	107	14/1.3.2015	After T.A.	13
49/24.12.2008(N.T)	Appendix V	835	15/1.3.2015	After T.A.	14
61/24.12.2008	Ch. 27	149	18/1.4.2015	G.E. 72	1218
62/24.12.2008	Ch. 27	149	20/8.4.2015	G.E. 73	1220
	<b>2009</b>		21/8.4.2015	G.E. 74	1222
21/7.7.2009	Ch. 27	149	33/10.6.2015	G.E. 75	1223
	<b>2010</b>			<b>2016</b>	
1/6.2.2010	G.E. 61A	1193	11/1.3.2016	Ch. 85	668
15/27.2.2010	G.E. 64	1213	27/26.7.2016	G.E.76	1224
16/27.2.2010	Ch. 24	124		<b>2017</b>	
28/22.6.2010	Provision of Finance Act2010	13	5/2.2.2017	G.E.77	1225
33/19.10.2010	G.E. 65	1213	10/30.06.2017	G.E. 45	1174
	<b>2011</b>		11/30.06.2017	G.E. 50	1186
1/1.3.2011	G.E.61B	1199	12/30.06.2017	Ch. 27	149
2/1.3.2011	G.E.61C	1205	13/30.06.2017	G.E. 30	1168

## III

## APPENDIX 'A' - CLEANENERGYCESS

<b>Notification No./Date</b>	<b>Chapter No. or G.E. No. or Appendix No.</b>	<b>Page No.</b>
(1)	(2)	(3)
1/22.6.2010	Appendix IVA	827
2/22.6.2010	Appendix IVA	827
3/22.6.2010	Appendix IVA	827
4/22.6.2010	Appendix IVA	827
5/22.6.2010	Appendix IVA	828
6/22.6.2010	Appendix IVA	828
7/8.9.2010	Appendix IVA	831
1/1.3.2015	Appendix IVA	828

**APPENDIX 'B'****LIST OF CENTRAL EXCISE NOTIFICATIONS (TARIFF/NON TARIFF) RESCINDED/SUPERCEDED/VALIDITY EXPIRED DURING THE PERIOD 10.7.2004 TO 02.02.2018**

<b>S.No.</b>	<b>Notification No. Superseded/Rescinded/Validity Expired</b>	<b>Notification No. by which Rescinded/Superseded</b>
1.	14/1.3.2002	Validity Expired
2.	15/1.3.2002	Validity Expired
3.	14/1.3.2003	Validity Expired
4.	15/1.3.2003	Validity Expired
5.	9/1.3.2003	11/1.3.2005
6.	11/1.3.2003	11/1.3.2005
7.	42/14.5.2003	11/1.3.2005
8.	7/1/3/2005	24/13.5.2005
9.	12/1.3.005	24/13.5.2005
10.	9/1.3.2005	25/16.5.2005
11.	10/1.3.2003	10/1.3.2006
12.	115/30.4.1975	21/1.3.2006
13.	313/8.11.1977	21/1.3.2006
14.	124/26.5.1984	21/1.3.2006
15.	215/9.11.1984	21/1.3.2006
16.	167/1.3.1986	21/1.3.2006
17.	27/7.5.1997	21/1.3.2006
18.	6/1.3.2002	21/1.3.2006
19.	44/14.5.2003	21/1.3.2006
20.	32/9.7.2004	21/1.3.2006
21.	36/9.7.2004	21/1.3.2006
22.	4/1.3.2005	21/1.3.2006
23.	13/1.3.2005	21/1.3.2006
24.	13/1.3.2002(N.T.)	2/1.3.2006 (N.T.)
25.	16/2.6.1998(N.T.)	3/1.3.2006(N.T.)
26.	34/28.6.2001	17/1.3.2007
27.	38/19.12.2007	44/16.7.2008
28.	14/1.3.2008	28/10.5.2008
29.	22/7.7.2009	17/27.2.2010

<b>S.No.</b>	<b>Notification No. Superseded/Rescinded/Validity Expired</b>	<b>Notification No. by which Rescinded/Superseded</b>
30.	18/27.2.2010	26/10.5.2010
31.	17/27.2.2010	35/21.12.2010
32.	49/30.12.2006	7/1.3.2011
33.	76/10.2.1986	17/1.3.2011
34.	3/24.2.2005	12/17.3.2012
35.	3/1.3.2006	12/17.3.2012
36.	4/1.3.2006	12/17.3.2012
37.	5/1.3.2006	12/17.3.2012
38.	6/1.3.2006	12/17.3.2012
39.	10/1.3.2006	12/17.3.2012
40.	9/17.3.2012	27/30.5.2012
41.	10/17.3.2012	27/30.5.2012
42.	11/17.3.2012	27/30.5.2012
43.	18/17.3.2012	27/30.5.2012
44.	23/8.5.2012	27/30.5.2012
45.	20/24.3.2011	6/1.3.2013
46.	145/19.5.1989	18/23.5.2013
47.	28/22.6.2010	17/1.3.2015
48.	29/22.6.2010	17/1.3.2015
49.	62/25.7.1991	13/1.3.2016
50.	263/22.9.1979	9/30.06.2017
51.	82/84/31.3.1984	9/30.06.2017
52.	221/86/2.4.1986	9/30.06.2017
53.	198/87/28.8.1987	9/30.06.2017
54.	88/88/1.3.1988	9/30.06.2017
55.	147/89/19.5.1989	9/30.06.2017
56.	70/92/17.6.1992	9/30.06.2017
57.	83/92/16-9-1992	9/30.06.2017
58.	74/93/28-2-1993	9/30.06.2017
59.	130/94/21-9-1994	9/30.06.2017
60.	138/94/10-11-1994	9/30.06.2017
61.	62/95/16-3-1995	9/30.06.2017
62.	63/95/16-3-1995	9/30.06.2017
63.	65/95/16-3-1995	9/30.06.2017

64.	9/96/23-7-1996	9/30.06.2017
65.	10/96/23-7-1996	9/30.06.2017
66.	10/97/1-3-1997	9/30.06.2017
67.	24/98/5-8-1998	9/30.06.2017
68.	15/99/26-3-1999	9/30.06.2017
69.	34/99/21-7-1999	9/30.06.2017
70.	20/2001/30-4-2001	9/30.06.2017
71.	3/2004/8-1-2004	9/30.06.2017
72.	8/2004/21-1-2004	9/30.06.2017
73.	30/2004/9-7-2004	9/30.06.2017
74.	20/2005/13-5-2005	9/30.06.2017
75.	33/2005/8-9-2005	9/30.06.2017
76.	17/2007/1-3-2007	9/30.06.2017
77.	42/2008/1-7-2008	9/30.06.2017
78.	15/2010/27-2-2010	9/30.06.2017
79.	16/2011/1-3-2011	9/30.06.2017
80.	17/2011/1-3-2011	9/30.06.2017
81.	18/2011/1-3-2011	9/30.06.2017
82.	27/2011/24-3-2011	9/30.06.2017
83.	31/2011/24-3-2011	9/30.06.2017
84.	7/2012/17-3-2012	9/30.06.2017
85.	7/2013/1-3-2013	9/30.06.2017
86.	22/2013/29-7-2013	9/30.06.2017
87.	30/2013/29-11-2013	9/30.06.2017
88.	16/2013/31-12-2013	9/30.06.2017
89.	11/2016/01-3-2016	9/30.06.2017
90.	108/95/28.08.1995	10/30.06.2017
91.	12/2012/17.03.2012	11/30.06.2017
92.	64/95/16.03.95	13/30.06.2017

